

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.06.2024 (FRIDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 191/2024 For Condone Delay IA No. 515/2024 For Exemption IA No. 513/2024 IA No. 514/2024	Chirag L Jain Vs Lumiford Private Limited	Mr. G. Aniruth Purusothaman	
2	Comp App (AT) (CH) (Ins) No. 192/2024	Sub Registrar Pallikonda Sub Registrar Office Vs Amier Hamsa Ali Abbas Rawther	Mr.B.Vijay	
3	Comp App (AT) (CH) No. 29/2024 For Stay IA No.516/2024 Additional documents IA No. 517/2024	Smt.Sheela Gupta& Ors. Vs Krishna Metal Industries Private Limited& Ors	Mr. Y Suryanarayana	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Adv. Hg. IA No. 90/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2

5	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran- R2 Mr. Sudhanshu Prakash- R3
6	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) No. 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors.	Mr. T Ravichandran	Mr. Mahesh Thakur
7	TA (AT) No. 225/2021 (CA (AT) (Ins) No. 195/2020)	K Kuppuswamy & Anr. Vs G. V. Ravikumar & 2 Ors. WITH	Mr. Santanam Swaminadhan	Mr. B Dhanaraj- R1 Ms. Madhusmita Bora- R2
8	TA (AT) No. 226/2021 (CA (AT) (Ins) No. 196/2020)	K. Kappuswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors.	Mr. Santanam Swaminadhan	Mr. B Dhanaraj- R1 Ms. Madhusmita Bora- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
10	Comp App (AT) (CH) (Ins) No. 62/2024 For Exemption IA No. 188/2024 For Stay IA No. 189/2024 To Adv. Hg. IA No. 363/2024	National Highway Authority of India Through DGM (T) & Project Director Vs IVRCL Chengapalli Tollways Ltd. & 3 Ors.	Mr. Lalit Mohan	Ms. Pooja Mahajan- R1
11	Comp App (AT) (CH) (Ins) No. 16/2022 IA No. 34 & 35/2022	The Kerala State Electricity Board Ltd Vs Shri. Kumar Rajan RP of Kerala Paper Products Ltd. & 2 Ors.	Mr. KR. Harin Mr. S. Satish	Mr. Vinod PV- R1 Mr. Shivshankar R Panicker- R2 & R3
12	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank	Mr. Ramaswamy Meyyappan,	

		WITH		
13	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr.	Mr. Ramaswamy Meyyappan,	Mr. B Vijay
14	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023 To implead IA No. 621/2023	GVRS Manian Vs R. Venkatakrisnan Liquidator, St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar Mr. Mayan H Jain
15	Comp App (AT) (CH) No. 113/2023 For Stay IA No. 1389/2023 For Urgent listing IA No. 1388/2023	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & Anr.	Mr. Amir Bavani	Mr. CV Shailendran Mr. Jerin Asher Sojan- R1
16	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel & 2 Ors.	Mr. Ajesh Kumar S	Ms. Poornima Hatti- R1
17	Comp App (AT) (CH) (Ins) No. 02/2024 For Condone Delay IA No. 12/2024 For Exemption IA No. 11/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
18	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024 To Implead IA No. 520/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs Mr. A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd.	Mr. P Raj Kumar Jhabakh	Mr. Avinash Krishnan Ravi
19	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Ramasubramania m Raja- R3 Mr. N Somasundaar R10 Mr. H Arunachalam R21

20	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1, R2 Mr. Ramasubramania m Raja-R3 Mr. Pradeep Joy- R4
21	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	M/s. Navalmaruk Services India Pvt. Ltd. Vs Mr. Ritesh Prakash, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors.	Mr. Salim A Inamdar	Mr. Abhijit Atur- R1 Ms. Amrita Jain- R2, R3
		WITH		
22	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	M/s. Navalmaruk Services India Private Limited & Anr. Vs Mr. Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors.	Mr. Salim A Inamdar	Ms. Amrita Jain R1 & R2
23	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	
24	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No. 240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner & Anr.	Mr. B Dhanaraj	Mr. PK Panneer Selvam- R1 Ms. Rajalakshmi Varadharajan- R2/Liquidator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023 For Direction IA No. 404/2024	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh

26	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs M/s Ceylon and India General Mission & 9 Ors.	Mr. R Abdul Mobeen	
27	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr. WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
28	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
29	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. Raj Carolin V, Mr. MK Sumod- R2
30	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021 To implead IA No. 593/2023	Ganapathi Reddy & Anr. Vs Mr. Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
31	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021 To implead IA No. 592 & 594/2023	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R SivaramanR2 Mr. Gautham Venkata Narayanan (For Impleadment)
32	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors.	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. R. Sivaraman R2 & R3
33	Comp App (AT) (CH) (Ins) No. 314/2021	Harihara Siva Subramaniam	M/s King & Partridge	Mr. B Ramana Kumar

	For Stay IA No. 657/2021	Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd		
		WITH		
34	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust, Rep by Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramana Kumar
35	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1
36	Comp App (AT) (CH) No. 13/2022 For Direction IA No.124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors.	Ms. Aiswarya James	Mr. Anil D Nair R1, R2-R7 SVJS Associates R8, R10
37	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4, R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal- R8
38	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd.	Mr. K Panneer Selvam	
		WITH		
39	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay IA No.490/2022	M. Vigneshwaran Vs Mr. Arunava Sikdar, RP, National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3

	To dispense with IA No.491/2022 To Implead IA No.739/2023			
40	Comp App (AT) (CH) (Ins) No. 223/2022 For Condone Delay IA No. 478/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt. Ltd. & 2 Ors Vs. District Collector & 4 Ors	Ms. A. Vidya	Mr. S Senthilvel- R4
41	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 To Vacate stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2
42	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP M/s Mantena Laboratories Limited & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1 Mr. Vipul Jai- R2
43	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP, M/s Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1 Mr. Vipul Jai- R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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